

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.07.2022 (THURSDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 102 of 2022	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd & Ors.	Arnav Kumar	Tushita Ghosh
<b>2.</b>	Comp. App. (AT) No. 103 of 2022	Apricus Hills Pvt. Ltd. & Ors. Vs. Amit Yadav & Ors.	Ankur Bansal	

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-sd/-  
Registrar**